NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 29/59/2014

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: M/s Kamal Corporation Pvt. Ltd. & Ors. Vs. M/s Vavasi Telegence Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

ORDER

In the interest of justice, renotify this case to 20th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)